

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

185/241/ND/18

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.12.2018.**

**NAME OF THE COMPANY: M/s Ajay Kumar Singal V/s. M/s. Pinkku Chits
Pvt. & Ors.**

SECTION OF THE COMPANIES ACT: 241


S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

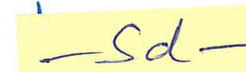
Present: Mr. Ashish Singh, Advocate for the Petitioner.
None

ORDER

None has appeared on behalf of the respondent, neither has any reply been filed. They are therefore proceeded ex-parte.

The matter was listed for final arguments today but ld. counsel for the petitioner has requested for an adjournment. At his request adjourned to 26th August, 2019.


**(Deepa Krishan)
Member (T)**


**(Ina Malhotra)
Member (J)**